

Declaration of Assets and Liabilities

Year 2021-22

I, SATYA NARAYAN, son/daughter/wife of SRI BRAJ KISHORE SINGH,

aged 52 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as ASSISTANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

RENU KUMARI

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000	2000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	293924/- BANK OF INDIA 149550/- SBI PATNA 3976/- Karnam Bank	3394/- (UNION BANK) 8,00,000/- (Fixed) UNION BANK			
(iii)	Bonds, Debentures and Shares in companies	—	—			
(iv)	Other financial institutions, LIC NSS, Postal Savings, LIC Policies, etc	S17344663 (1.25) S14338847 (1 LAKH)	S17704758 (1.00 LAKH) 84812069 (2 LAKH) 006888477 Aditya Birla			
(v)	Motor Vehicles (details of make, etc.)	BR-1AR-7560 Motorcycle 2010	BR-1AG-2858 Maruti car 2007			
(vi)	Jewellery (give details of weight and value)	10 GRAM (Gold) 50,000/-	200 GRAM (Gold) 10,00,000/- SILVER 500 GRAM 40,000/-			
(vii)	Other assets, such as values of claims / interests	—	—			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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4/1/19

3/2/22

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2339
15/02/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1043 गुलामपुर दमहोपुर	4331 गुलामपुर दमहोपुर			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—			
(v)	Others (such as interest in property)	—	—			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14-2-2022
(a)	(i) Loans from Banks	SBI	21083/-
	(ii) Loans from financial institutions	Housing loan (Karnataka Bank Bolkara)	22,57,861/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs - 55293/- A - 2021-22 AEPPN - 3056A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	
	(iii) Sales Tax [Only in case of proprietary business]	—	
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Satya Narayan

Name of Employee: SATYANARAYAN

Designation: ASSISTANT

Department: B.V.S. PATNA

Place: PATNA

Date: 15-2-2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.